

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s). 7/2025

IN RE LACK OF FUNCTIONAL CCTVS IN POLICE STATIONS

IA No. 229821/2025 - INTERVENTION APPLICATION

WITH

SLP(Crl) No. 3543/2020 (II-B)

IA No. 33081/2024 - APPLICATION FOR PERMISSION

IA No. 79898/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 26113/2021 - CONDONATION OF DELAY IN FILING

IA No. 90624/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT

IA No. 8919/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 91778/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63144/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 32158/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 26672/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12227/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12159/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11296/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11232/2021 - EXEMPTION FROM FILING O.T.

IA No. 11064/2021 - EXEMPTION FROM FILING O.T.

IA No. 10314/2021 - EXEMPTION FROM FILING O.T.

IA No. 117574/2020 - EXEMPTION FROM FILING O.T.

IA No. 66161/2023 - EXEMPTION FROM FILING O.T.

IA No. 63139/2020 - EXEMPTION FROM FILING O.T.

IA No. 135606/2021 - EXEMPTION FROM FILING O.T.

IA No. 26111/2021 - EXEMPTION FROM FILING O.T.

IA No. 25280/2021 - EXEMPTION FROM FILING O.T.

IA No. 20846/2021 - EXEMPTION FROM FILING O.T.

IA No. 138529/2023 - INTERLOCUTARY APPLICATION

IA No. 118616/2020 - INTERVENTION APPLICATION

IA No. 146824/2023 - INTERVENTION APPLICATION

IA No. 28732/2021 - INTERVENTION APPLICATION

IA No. 63148/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(Crl.) No. 10/2021 (X)

IA No. 1829/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 1833/2021 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(Crl.) No. 79/2021 (X)

IA No. 17363/2021 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT

IA No. 17356/2021 - GRANT OF INTERIM RELIEF

CONMT.PET.(C) No. 731/2022 in SLP(Crl) No. 3543/2020 (II-B)

CONMT.PET.(C) No. 839/2023 in SLP(Crl) No. 3543/2020 (II-B)

SLP(Crl) No. 6773/2023 (II-A)

IA No. 107100/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107102/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 30807/2024 (II-B)

IA No. 149601/2024 - APPLICATION FOR PERMISSION

IA No. 149602/2024 - APPLICATION FOR PERMISSION

IA No. 149596/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 33069/2024 (II-B)

W.P.(Crl.) No. 529/2025 (X)

FOR ADMISSION and I.R.

IA No. 330747/2025 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 221/2026 in SLP(Crl) No. 3543/2020 (II-B)

CONMT.PET.(C) No. 267/2026 in SLP(Crl) No. 3543/2020 (II-B)
FOR ADMISSION

Date : 05-08-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

By Courts Motion

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UPON hearing the counsel the Court made the following
O R D E R

Diary No. 30807 of 2024

Mr. Banke Bihari, learned Advocate-on-Record appearing for the petitioner, on instructions, seeks permission to withdraw the present Special Leave Petition.

In view of the submission made, the Special Leave Petition (Diary No. 30807 of 2024) stands dismissed as withdrawn.

Pending application(s), if any, shall stand disposed of.

Rest of the matters

Mr. Rajkumar Bhaskar Thakare, learned Additional Solicitor General is granted two weeks' time to file an affidavit in response to the report dated 21.07.2026 filed by learned *Amicus Curiae* and also file additional documents.

State of Jharkhand has filed a compliance

affidavit in the Court. Learned counsel for the State submits that the said affidavit was filed in the Registry only yesterday. Let a copy thereof be provided to the learned *Amicus Curiae*.

The Registry is directed to take the compliance affidavit on record and upload its soft copy forthwith.

The learned *Amicus Curiae* is granted two weeks' time to examine the compliance affidavit filed by the State of Jharkhand and file his response/comments, if any, on the next date.

List the matters again on 1st September, 2026.

(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT

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